tank trucks through Global Positioning System (GPS), etc. to check various irregularities/ malpractices concerning petroleum products.

OMCs also undertake regular surprise inspections of Retail Outlets and take action under the Marketing Discipline Guidelines (MDG) and Dealership Agreements against those indulging in adulteration and malpractices. MDG provides for termination of dealership in the first instance itself for serious malpractices like adulteration, tampering of seals and unauthorized fittings/gears in dispensing units.

OMCs have installed GPS system to monitor movement of Tank Trucks carrying MS and HSD. This enables OMCs to closely monitor the movement of tank trucks and detect any unauthorized deviation from specified route and specified time required for delivery.

Inspite of all the efforts to check black-marketing/diversion, the possibility of black-marketing/adulteration/diversion of petroleum products like diesel by some unscrupulous elements to derive monetary benefit cannot be ruled out due to price difference between Diesel and other petroleum products.

Supply of Gas to IFFCO and INDO-Gulf fertilizes

†1686. SHRI RASHEED MASOOD: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government has directed Reliance Industries Limited (RIL) to supply the gas to IFFCO and Indo-Gulf Fertilizers which are engaged in urea manufacturing;
 - (b) if so, by when it will commence; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) to (c) Yes Sir. Gas supply to IFFCO Phulpur and Indo Gulf Jagdishpur shall commence after signing of Gas Sales and Purchase Agreement for 0.270 MMSCMD and 0.228 MMSCMD respectively.

Kelkar Committee Report on fixing prices of petro-products

†1687. SHRI DHARMENDRA PRADHAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

[†]Original notice of the question was received in Hindi.